

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 28(ND)/2016
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

NAME OF THE COMPANY: Rajeev Behl
Vs
M/s. Realtech Infrastructure Ltd. & Ors.

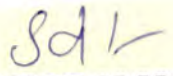
SECTION OF THE COMPANIES ACT: 397 / 398

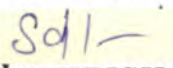
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MS. SHWETA SUARMA, ADVOCATE		RESP. NO-1 & 2	
2.	MR. DIGGAJ PATNAY, ADVOCATE			

ORDER

Learned Counsel for the parties have stated that the arbitration proceedings are pending and the rejoinder arguments are in progress.

List for further consideration on 8th August, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

↓ 
(DEEPA KRISHAN)
MEMBER(TECHNICAL)